(घ) क्या सरकार इस रेलवे लाइन पर जो पहले हाल्ट स्टेशन थे उन्हें पुन: किसी रूप में चाल करने का इरादा रखती है ?

रेस दे मंत्रालय में उपमंत्री (श्री सें० वें० राम स्वामी): (क) से (ग). १९४४ में इस लाइन के फिर से चालू होने के तुरन्त बाद भौर फिर १९४९ में सफीपुर ग्रौर माखी स्टेशनों के बीच बाब्ना हाल्ट खोलने के लिये प्रतिवेदन मिले जिन पर विचार किया गया। लेकिन पर्याप्त भौचित्य के ग्रभाव में प्रस्ताव माना न जा सका।

(घ) सूचना मंगायी जा रही है और सभा-पटल पर रख दो जायेगी।

Extension of Indo-Norwegian Project

1370. Shri M. K. Kumaran: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is a proposal to extend the operation of the Indo-Norwegian Project to other parts of Kerala State; and

(b) if so, the details of such proposal?

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas): (a). Yes.

(b) The activities of the Project were previously confined to Neendakara and Cochin areas of Kerala State. It is proposed to extend the activities in the first instance to Cannnanore. It has not so far been decided to what other areas the Project will be extended.

P&T Examinations

1371. Shri Buta Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Posts and Telegraphs Department supplies marks obtained by the candidates appearing in the Inspectors of Post Offices and Inspectors of R.M.S. examinations on payment; and

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(b) if so, reasons for not supplying the marks free to all the candidates like the U.P.S.C.?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a). Yes, Sir.

(b) The Union Public Service Commission generally charges a fee for appearing in an examination but no fee is charged for appearing in the Inspectors' examination.

Town Inspectors and Wireless Licensing Inspectors of Post Offices

1372. Shri Buta Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that there is no reservation for the members of scheduled castes and scheduled tribes in the categories of Town Inspectors and Wireless Licensing Inspectors of the Post Offices;

(b) whether it is also a fact that there was reservation for scheduled castes and scheduled tribes in these categories in the year 1957;

(c) if so, the reasons for withdrawing reservation; and

(d) steps Government propose to take to restore reservation in above categories?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) Yes, Sir.

(b) No.

(c) The posts of Town Inspectors and Wireless License Inspectors are borne in the clerical cadre with a special pay. Appointments to these posts cannot be considered as promotions. Hence the question of applying reservation orders to these posts does not arise

(d) Does not arise.